## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/636/(IB)/2017

NAME OF THE PETITIONER(S)

: PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S)

: NEW CHENNAI TOWNSHIP PVT LTD

Represented by

UNDER SECTION

S.No.

: 7 RULE 4

1. E.OMPRAKASH (Senior Counsel)

financed Preditor

Signature

for Ramaltyana 2 Associates

Name (in Capital)

2. N.P. Vijaykman

## **ORDER**

Counsel petitioner/Financial Creditor present. Counsel for respondent/corporate debtor present and prayed for a day's time to make submissions. Time is extended at request. Put up on 14.12.2017.

-501 -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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